

RECOMMENDATIONS OF CHIEF MINISTERS
REGARDING STUDENTS' INDISCIPLINE

386. RAJA SHANKAR PRATAP
SINGH:
SHRI RAM SAHAI:

Will the Minister of EDUCATION
be pleased to state:

(a) whether it is a fact that the
State Chief Ministers in a meeting
held on December 14, 1964 made cer-
tain recommendations in regard to
the curbing of indiscipline among
students;

(b) if so, what were the recom-
mendations;

(c) the reasons for not implement-
ing these recommendations; and

(d) whether these recommendations
are likely to be implemented now in
view of the recent students' unrest?

THE MINISTER OF INFORMA-
TION AND BROADCASTING (SHRI
RAJ BAHADUR): (a) to (d). The
information required is given in the
statement attached.

STATEMENT

(a) Yes, Sir.

(b) The main recommendations
were:

(i) Strikes by students should not
under any circumstances be
countenanced and severe dis-
disciplinary action should be
taken to deal with unlawful
activities on the part of stu-
dents.

(ii) Political interference should
be discouraged; the authority
of Heads of educational insti-
tutions should be strengthen-
ed and parents' help should
be taken fully.

(iii) Ways and means should be
devised by which students

should be encouraged to occu-
py themselves usefully dur-
ing leisure hours and long
vacations.

(iv) Suggestions made at the Con-
ference should be pursued by
a joint unit of the Ministries
of Home Affairs and Education
and the situation should be
periodically reviewed at the
Zonal Council's; a Conference
of Vice-Chancellors may
be convened to consider the
problem of Students' indisci-
pline.

(c) and (d). The suggestions made
at the Chief Ministers' Conference
were communicated to the Chairman,
University Grants Commission and the
Commission considered the matter in
March, 1965. The Commission decid-
ed to set up a committee under the
Chairmanship of Dr. T. Sen to examine
the problem. The recommendations of
the Sen Committee along with the
views expressed by the Education
Commission on the question were
considered by a panel of Vice-Chan-
cellors and educationists in October,
1966. The Chairman, University
Grants Commission, has forwarded,
for suitable action, to Vice-Chancellors
of all Universities the report of the
Sen Committee as also the conclusions
reached by the panel.

ALL INDIA SERVICE FOR MEDICAL AND
HEALTH ENGINEERING

387. RAJA SHANKAR PRATAP
SINGH: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether the Government of
India propose to create an All-India
Service for Medical and Health
Engineering; and

(b) if so, the details of the propo-
sal?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI P. S. NASKAR): (a) and
(b). A proposal to constitute the

Public Health Engineering Branch of the Indian Service of Engineers is under examination, in consultation with the State Governments.

REBUILDING OF KHEM KARAN

388. RAJA SHANKAR PRATAP SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Government of Punjab has submitted a scheme to the Central Government regarding the rebuilding of Khem Karan;

(b) if so, the details thereof; and

(c) whether any decision has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) No, but a plan for the construction of a complex of public buildings and a residential colony at a site adjacent to the old Khem Karan town has been received;

(b) The project provides for:

- (i) acquisition and development of about 58 acres of land;
- (ii) construction of essential public buildings, such as educational institutions, dispensary, municipal office, veterinary hospital, etc. and also grain market-cum-shopping centre, bus stand, tractor workshop-cum-training centre, etc.;
- (iii) construction of a residential colony of 275 houses of different types.

(c) The matter is under the consideration of Government.

POLICE ENCOUNTERS WITH NAGA HOSTILES

389. RAJA SHANKAR PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many incidents of police encounters with Naga hostiles occurred during the month of September and October, 1966; and

(b) how many police officials were killed in these encounters?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) There were seven encounters.

(b) Four police officials were killed.

HALDIA REFINERY PROJECT

390. SHRI NIREN GHOSH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to answer to Unstarred Question 193 given in the Rajya Sabha on 29th July, 1966 and state:

(a) whether the terms of agreement of the Haldia Refinery Project have since been finalised; and

(b) the time by when the construction work will start?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) Nothing definite can be said about this until all necessary agreements have been finalised.

धार्मिक तथा नैतिक शिक्षा

391. श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या देश में सभी वर्गों के छात्रों को धार्मिक तथा नैतिक शिक्षा देने के लिए कोई कार्यक्रम बनाया गया है ?

†[RELIGIOUS AND MORAL EDUCATION]

391. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state whether any programme has been drawn up for imparting religious and moral education to the students of all categories in the country?

†[] English translation.